10.

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA - MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.262/9/HDB/2017
NAME OF THE COMPANY	APITCO Limited
NAME OF THE PETITIONER(S)	Madhumitha Software Services
NAME OF THE RESPONDENT(S)	APITCO Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

\prod	Name of the Counsel(s)	Designation	E-mail & Telephone No.,	Signature
	Dr S.V. Rama Kenshina	Alrocate	Svrawakin Ogwail. Co	W
			9848403691	Daver
			,	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. H. Saplk-	Adv	9908011277	sy ly

<u>ORDER</u>

Heard Dr. S.V. Rama Krishna, learned Counsel for the Petitioner and Sri V.K. Sajith, learned counsel for the Respondent. The learned counsel for the Respondent takes notice for the Respondent and requested one week time to file reply. Post the case on 05.01.2018

MEMBER (Tech)

MEMBER (Judl)